

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 121 of 2011**

**Dated: 16<sup>th</sup> July, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta Judicial Member  
Hon'ble Mr. V. J. Talwar Technical Member**

**M.P. Power Generating Co. Ltd. .... Appellant (s)**

**Versus**

**M.P. Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Ms. Surbhi Sharma for R-1.**

**ORDER**

**On the prayer of learned advocate for the appellant  
hearing is adjourned to 22<sup>nd</sup> August, , 2012.**

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**